

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO. 930
ANSWERED ON 11TH DECEMBER, 2023

DECADES OLD GAS PIPELINE IN KG BASIN

930 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that there are gas pipelines in KG Basin some of which are as old as four decades in Andhra Pradesh;
- (b) if so, the details of areas where pipelines are decades old, district-wise;
- (c) whether it is also a fact that pipelines have to be changed mandatorily once in every 25 years in KG Basin;
- (d) if so, whether all the pipelines which are as old as 25 years have been changed;
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken to change the old pipelines looking at the security of people residing in those areas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) & (b) No sir.

(c) No sir. The life of a pipeline may extend beyond design life, which in general is taken as 25 years, subject to satisfying the comprehensive pipeline integrity.

(d) & (e) Does not arise in view of (c) above.

(f) Periodic health assessment of pipelines is undertaken by respective entities as per Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for Natural Gas Pipelines) Regulations, 2009 (T4S regulations) and PNGRB (Integrity Management System for Natural Gas Pipelines) Regulations, 2012 (IMS regulations) and their fitness for purpose is assessed on prescribed frequency. Pipeline operation continues based on their fitness for purpose. Monitoring, Survey, Inspection, Assessments and Maintenance of existing pipelines are being carried in line with T4S Regulations, IMS regulations and Oil Industry Safety Directorate Standard 226 to ensure safety and security of people residing in those areas.
